

NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH

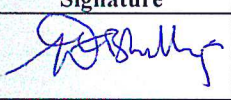
PRESENT: HON'BLE SHRI K ANANTHA PADMANABHA SWAMY – MEMBER JUDICIAL

PRESENT: HON'BLE SHRI BINOD KUMAR SINHA –MEMBER TECHNICAL

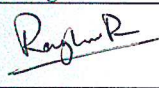
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 06.01.2020 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB) NO. 592/9/HDB/2019
NAME OF THE COMPANY	Rithwik Projects Pvt Ltd
NAME OF THE PETITIONER(S)	Quippo Energy Ltd
NAME OF THE RESPONDENT(S)	Rithwik Projects Pvt Ltd
UNDER SECTION	9 OF IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Dishit Bhattacharya	Adv	914 9958611	


Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Mrs. Manata Choudhary R. Ranjani	Adv	7045223245	

ORDER

Counsels representing both sides are present. Respondent counsel stated that counter filed and copy is already furnished to the other side. Petitioner counsel prayed time for filing rejoinder. Time is enlarged at request. Put up the matter on 24.01.2020.


MEMBER TECHNICAL


MEMBER JUDICIAL